

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 109
(IB)-840(PB)/2018

IN THE MATTER OF:

PEC Ltd.	...	Applicant/Petitioner
Vs		
M/s. S.L. Consumer Products Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 06.04.2021

CORAM:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Abhishek Anand, Mr. Kunal Godhwani, Advs.

ORDER

List applications for further consideration on 18.05.2021.


(SUMITA PURKAYASTHA)
MEMBER (T)


(DR. DEEPTI MUKESH)
MEMBER (J)